(ii) fuller's earth (for oil industries both vegetable and mineral); and

Oral Answers

(iii) China clay, in

Mysore State?

THE DEPUTY MINISTER FOR NATURAL RESOURCES AND SCIENTIFIC RESEARCH (SHRI K. D. MALAVIYA): (i) It is reported that there are no deposits of pure quartz sand in Mysore.

(ii) Deposits of typical fuller's earth have not yet been located.

(iii) Different grades of China clay occur at Golhalli round about Bangalore, at Bageshpura in Hassan district and round about Narasimharajpur and Thirthahalli in the Malnad areas. The reserves at Bageshpur are estimated at a quarter million tons of China clay of various grades. The Malnad deposits contain about half a million tons.

SHRI M. VALIULLA: Is the quality of the China clay assessed by the Government?

SHRI K. D. MALAVIYA: Yes, Sir, the quality of the China clay has been assessed in some detail and at some places it is of very good quality but in most places it is not of very good quality.

SHRI M., VALIULLA: Apart from pottery to what other use is the China clay put?

SHRI K. D. MALAVIYA: China clay which is not of very good quality can be used for cotton-sizing, refractory, bricks and porcelain-ware.

## INDIAN NATIONAL COMMITTEE ON EARLY CHILD EDUCATION

•253. SHRI V. S. SARWATE: Will the Minister for EDUCATION be pleased to state:

(a) the specific functions and programme of work of the Indian National Committee on Early Child Education; (b) the names of its members and whether they are nominated or appointed;

(c) whether the Committee has submitted any report of its work; and

(d) if the answer to part (c) above be in the affirmative, whether Government will lay a copy of the report on the Table of the Council?

THE DEPUTY MINISTER FOR NATURAL RESOURCES AND SCIENTIFIC RESEARCH (SHRI K. D. MALAVIYA): (a), (c) and (d). A statement is laid on the Table of the House.

[See Appendix VI, Annexure No. 75.]

(b) Hon. Member's attention is invited to the Ministry of Education Resolution Nos. F. 6-1/52-BI, dated the 27th December 1952 and 27th March 1953, which were published in the *Gazette of India* and which give the required information.

SHRI V. S. SARWATE: Did this particular reference made by the hon. the Deputy Minister give the names of the persons of the Committee?

SHRI K. D. MALAVIYA: Yes, Sir, the communique gave the names of the persons and two more names were added later on.

SHRI V. S. SARWATE: How many are they in number?

SHRI H. N. KUNZRU: Why not give their names here?

SHRI K. D. MALAVIYA: They are: (1) Mrs. Hannah Sen, (2) Mrs. Zarina Currimbhoy, (3) Mrs. Hansa Mehta, (4) Miss A. Rustomji, (5) Mr. She-wak Bhojraj, (6) Mrs. Shiva Rao, (7) Mrs. Tarulata Das Gupta, (8) Mrs. Rajen Nehru, (9) Mrs. P. Jaya-kar and (10) Mrs. Krishna Huthee-singh.

SHRI V. S. SARWATE: What is the principle followed by Government in making these nominations?

PROF. G. RANGA: Are we to understand that they are experts in early child management?

MR. CHAIRMAN: The question is: Are these ladies regarded as experts in early childhood development?

SHRI K. D. MALAVIYA: Government know that they are interested in it.

SHRI V. S. SARWATE: Is the Government aware that many eminent workers of long standing have been omitted in making these nominations.

SHRI K. D. MALAVIYA: That may be the view of the hon. Member.

DR. KALIDAS NAG: May I ask what, in view of the fact that Early Child Education is a very specialised branch of research, our Ministry has done so far in fostering it and in giving it a scientific turn.

PROF. G. RANGA: To put unscientific people on the Committee.

SHRI K. D. MALAVIYA: The Government have not directly taken any steps except that they have created this advisory body which is affiliated to the World Council of Early Child Education, and we are awaiting with eagerness as to how this body would work.

DR. KALIDAS NAG: My question is this. Today—10th December—is the anniversary of the Human Rights Commission and parts thereof and there is the International Children's Charter. May I know what has our Government, as a member of the United Nations, done so far to implement the Children's Charter?

SHRI K. D. MALAVIYA: As I said, this advisory body has been created. It is now for the State Governments to take steps.

SHRI V. S. SARWATE: What is meant by the Government by early child education?

to Questions

SHRI K. D. MALAVIYA: 3 to 6 years.

SHRI V. S. SARWATE: What is late child education?

MR. CHAIRMAN: After that.

SHRI V. S. SARWATE: Is any particular system of child education accepted by the Government?

SHRI K. D. MALAVIYA: All the systems that are existing today are being considered by the Advisory Committee. When they make their recommendations, the Government will consider them and pass them on to the State Governments br^iries taking other steps considered possible and practicable.

SHRI V. S. SARWATE: Are the members expected to tour and inspect the various institutions in the country?

SHRI K. D. MALAVIYA: Sometimes they may be touring.

SHRI V. S. SARWATE: What is the amount sanctioned for this Committee?

SHRI K. D. MALAVIYA: I want notice to answer that.

## INCOME-TAX OFFICE, CUTTACK CIRCLE.

\*254. KUMARI SHOILA BALA DAS: Will the Minister for FINANCE be pleased to state whether the Income-tax Officer posted at Cuttack Circle is a class I officer, if not, why not?

THE DEPUTY MINISTER FOR FINANCE (SHRI M. C. SHAH): The Cuttack Circle is in charge of a Class I Grade I officer who is assisted by a Class I Grade II and a Class II Grade III officer posted in that Circle.